

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN STARRED QUESTION NO. 2958
TO BE ANSWERED ON 28.12.2018

SEXUAL ABUSE AGAINST CHILDREN

2958. SHRI RAJESH PANDEY:
SHRI R. DHRUVA NARAYANA:
SHRI NISHIKANT DUBEY:
SHRI RAVINDRA KUMAR PANDEY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has assessed the number of cases of child sexual abuse during the period from 2014 to 2016, if so, the total number of cases registered or reported during the said period;
- (b) whether the cases of sexual abuse/ violence against children have increased in the country in recent years despite stringent laws and if so, the details thereof;
- (c) the number of cases pending along with the number of cases disposed off;
- (d) whether there is a shortage of resources to dispose of such cases; and
- (e) if so, the details thereof along with the efforts being made to address the shortage of resources and protection of children from sexual abuse/violence in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) to (c): As per National Crime Records Bureau, a total number of 34,449, 34,505 and 36,022 cases registered under Sexual Abuse/Protection of Children from Sexual Offences Act, 2012 in 2014, 2015 and 2016 respectively for crime against children accounting 0.2% increase in 2015 over 2014 and 4.4% increase in 2016 over 2015. The details of cases registered, decided/pending during the last three years are given at Annexure-I.
- (d) & (e): It is mandate of States Government/UT Administrations to provide the resources to facilitate quick disposal of cases. POCSO Act 2012 provides for establishment of Special Courts for the purpose of providing speedy trial under. POCSO Act also provides that the evidence of the child shall be recorded within a period of thirty days of the Special Court taking cognizance of the offence and reasons for delay, if any, shall be recorded by the Special Court. The Special Court shall complete the trial, as far as possible, within a period of one year from the date of taking cognizance of the offence.

State/UT-wise Cases Registered (CR), Cases in which Trials were completed (CTC), Cases Convicted (CV), Conviction Rate (CVR), Cases Pending Trial at the end of the year (CPTEY) and Persons Arrested (PAR) under Protection of Children from Sexual Offences Act(POCSO) during 2014-2016

| SL | State/UT | 2014 | | | | | | 2015 | | | | | | 2016 | | | | | |
|----|--------------------------|--------------|-------------|-------------|-------------|--------------|--------------|--------------|--------------|-------------|-------------|--------------|--------------|--------------|--------------|-------------|-------------|--------------|--------------|
| | | CR | CTC | CV | CVR | CPTEY | PAR | CR | CTC | CV | CVR | CPTEY | PAR | CR | CTC | CV | CVR | CPTEY | PAR |
| 1 | Andhra Pradesh | 932 | 290 | 29 | 10.0 | 1110 | 1163 | 1054 | 466 | 78 | 16.7 | 1344 | 1233 | 830 | 548 | 51 | 9.3 | 1550 | 855 |
| 2 | Arunachal Pradesh | 56 | 2 | 1 | 50.0 | 75 | 57 | 54 | 0 | 0 | - | 113 | 63 | 59 | 1 | 0 | 0.0 | 101 | 58 |
| 3 | Assam | 506 | 20 | 8 | 40.0 | 203 | 489 | 819 | 40 | 15 | 37.5 | 616 | 802 | 821 | 122 | 43 | 35.2 | 1005 | 824 |
| 4 | Bihar | 191 | 72 | 17 | 23.6 | 462 | 228 | 187 | 52 | 22 | 42.3 | 545 | 187 | 233 | 49 | 23 | 46.9 | 653 | 292 |
| 5 | Chhattisgarh | 1684 | 548 | 191 | 34.9 | 2491 | 1804 | 1656 | 1087 | 524 | 48.2 | 2985 | 2085 | 1570 | 959 | 354 | 36.9 | 2562 | 1778 |
| 6 | Goa | 107 | 8 | 3 | 37.5 | 226 | 116 | 79 | 36 | 13 | 36.1 | 287 | 79 | 75 | 55 | 13 | 23.6 | 288 | 82 |
| 7 | Gujarat | 613 | 45 | 5 | 11.1 | 1115 | 779 | 1609 | 59 | 8 | 13.6 | 2371 | 1886 | 1408 | 65 | 5 | 7.7 | 3606 | 1677 |
| 8 | Haryana | 707 | 535 | 103 | 19.3 | 554 | 826 | 988 | 451 | 137 | 30.4 | 893 | 1041 | 1020 | 451 | 94 | 20.8 | 1275 | 1125 |
| 9 | Himachal Pradesh | 209 | 69 | 25 | 36.2 | 423 | 246 | 206 | 86 | 27 | 31.4 | 531 | 264 | 205 | 108 | 25 | 23.1 | 596 | 255 |
| 10 | Jammu & Kashmir | 45 | 17 | 1 | 5.9 | 58 | 46 | 30 | 22 | 1 | 4.5 | 63 | 49 | 25 | 16 | 1 | 6.3 | 71 | 30 |
| 11 | Jharkhand | 112 | 22 | 13 | 59.1 | 84 | 136 | 182 | 50 | 28 | 56.0 | 170 | 175 | 348 | 85 | 17 | 20.0 | 307 | 363 |
| 12 | Karnataka | 1380 | 131 | 27 | 20.6 | 1458 | 1538 | 1526 | 234 | 32 | 13.7 | 2489 | 1800 | 1565 | 283 | 55 | 19.4 | 3529 | 1641 |
| 13 | Kerala | 1392 | 141 | 48 | 34.0 | 3104 | 1483 | 1486 | 204 | 83 | 40.7 | 4165 | 1505 | 1848 | 249 | 47 | 18.9 | 5637 | 2671 |
| 14 | Madhya Pradesh | 4995 | 2205 | 721 | 32.7 | 7025 | 5888 | 4624 | 2636 | 791 | 30.0 | 8928 | 5634 | 4717 | 2462 | 641 | 26.0 | 10950 | 5678 |
| 15 | Maharashtra | 3926 | 721 | 112 | 15.5 | 11264 | 4623 | 4816 | 892 | 195 | 21.9 | 14147 | 5589 | 4815 | 1054 | 250 | 23.7 | 17338 | 5092 |
| 16 | Manipur | 50 | 0 | 0 | - | 24 | 34 | 43 | 4 | 1 | 25.0 | 52 | 23 | 43 | 9 | 1 | 11.1 | 85 | 28 |
| 17 | Meghalaya | 118 | 7 | 7 | 100.0 | 377 | 122 | 167 | 7 | 2 | 28.6 | 482 | 153 | 151 | 34 | 28 | 82.4 | 563 | 153 |
| 18 | Mizoram | 165 | 41 | 37 | 90.2 | 135 | 140 | 169 | 114 | 101 | 88.6 | 222 | 171 | 167 | 56 | 54 | 96.4 | 307 | 174 |
| 19 | Nagaland | 17 | 2 | 2 | 100.0 | 4 | 15 | 15 | 6 | 4 | 66.7 | 10 | 16 | 27 | 11 | 6 | 54.5 | 24 | 27 |
| 20 | Odisha | 1126 | 104 | 14 | 13.5 | 1695 | 1193 | 1372 | 289 | 39 | 13.5 | 2608 | 1324 | 1928 | 331 | 38 | 11.5 | 3843 | 1721 |
| 21 | Punjab | 652 | 290 | 114 | 39.3 | 334 | 763 | 666 | 440 | 169 | 38.4 | 400 | 769 | 596 | 292 | 94 | 32.2 | 509 | 659 |
| 22 | Rajasthan | 1327 | 375 | 133 | 35.5 | 2558 | 1228 | 1311 | 336 | 130 | 38.7 | 3207 | 1210 | 1479 | 386 | 151 | 39.1 | 4011 | 1479 |
| 23 | Sikkim | 70 | 29 | 19 | 65.5 | 49 | 66 | 55 | 29 | 16 | 55.2 | 39 | 55 | 92 | 17 | 9 | 52.9 | 97 | 100 |
| 24 | Tamil Nadu | 1065 | 232 | 73 | 31.5 | 1318 | 1158 | 1544 | 390 | 133 | 34.1 | 2196 | 1869 | 1583 | 734 | 199 | 27.1 | 2711 | 1866 |
| 25 | Telangana | 924 | 232 | 35 | 15.1 | 1182 | 1332 | 1394 | 411 | 39 | 9.5 | 1799 | 1343 | 1158 | 315 | 25 | 7.9 | 2507 | 1625 |
| 26 | Tripura | 245 | 40 | 9 | 22.5 | 292 | 228 | 133 | 48 | 12 | 25.0 | 359 | 141 | 156 | 55 | 24 | 43.6 | 411 | 165 |
| 27 | Uttar Pradesh | 8009 | 570 | 302 | 53.0 | 10147 | 12753 | 4541 | 1335 | 874 | 65.5 | 13147 | 7469 | 4954 | 1444 | 714 | 49.4 | 15938 | 8452 |
| 28 | Uttarakhand | 189 | 42 | 16 | 38.1 | 155 | 186 | 168 | 119 | 79 | 66.4 | 168 | 207 | 218 | 42 | 38 | 90.5 | 284 | 238 |
| 29 | West Bengal | 1291 | 183 | 22 | 12.0 | 1337 | 1062 | 1504 | 106 | 21 | 19.8 | 3047 | 1928 | 2132 | 225 | 48 | 21.3 | 4316 | 1209 |
| | TOTAL STATE(S) | 32103 | 6973 | 2087 | 29.9 | 49259 | 39702 | 32398 | 9949 | 3574 | 35.9 | 67383 | 39070 | 34223 | 10458 | 3048 | 29.1 | 85074 | 40317 |
| 30 | A & N Islands | 29 | 7 | 4 | 57.1 | 131 | 34 | 39 | 0 | 0 | - | 168 | 38 | 49 | 5 | 1 | 20.0 | 196 | 51 |
| 31 | Chandigarh | 49 | 45 | 21 | 46.7 | 35 | 54 | 62 | 37 | 15 | 40.5 | 57 | 72 | 51 | 42 | 19 | 45.2 | 45 | 61 |
| 32 | D&N Haveli | 2 | 0 | 0 | - | 7 | 3 | 15 | 1 | 0 | 0.0 | 17 | 13 | 11 | 7 | 2 | 28.6 | 23 | 14 |
| 33 | Daman & Diu | 1 | 3 | 1 | 33.3 | 7 | 1 | 5 | 0 | 0 | - | 11 | 8 | 10 | 0 | 0 | - | 17 | 11 |
| 34 | Delhi UT | 2240 | 459 | 162 | 35.3 | 2841 | 1917 | 1936 | 509 | 218 | 42.8 | 3884 | 1847 | 1620 | 372 | 156 | 41.9 | 4769 | 1692 |
| 35 | Lakshadweep | 1 | 0 | 0 | - | 1 | 3 | 1 | 0 | 0 | - | 1 | 1 | 5 | 0 | 0 | - | 6 | 4 |
| 36 | Puducherry | 24 | 0 | 0 | - | 27 | 18 | 49 | 2 | 2 | 100.0 | 31 | 41 | 53 | 0 | 0 | - | 75 | 46 |
| | TOTAL UT(S) | 2346 | 514 | 188 | 36.6 | 3049 | 2030 | 2107 | 549 | 235 | 42.8 | 4169 | 2020 | 1799 | 426 | 178 | 41.8 | 5131 | 1879 |
| | TOTAL (ALL INDIA) | 34449 | 7487 | 2275 | 30.4 | 52308 | 41732 | 34505 | 10498 | 3809 | 36.3 | 71552 | 41090 | 36022 | 10884 | 3226 | 29.6 | 90205 | 42196 |

